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Title: Regarding price rise.

**HON. CHAIRPERSON:** Hon. Members, discussion on the issue of price rise under Rule 193 has been included in the today's List of Business in the name of Shri P. Karunakaran and Shri Shailesh Kumar. I may inform the House that Shri Mallikarjun Kharge, Leader of the Congress Party has requested hon. Speaker to allow Shri Amrinder Singh to initiate the discussion. As a special case, hon. Speaker has given the permission. Therefore, I request Shri Karunakaran to allow Shri Amrinder Singh to initiate the discussion. I hope the hon. Member has no objection. I shall call Shri Karunakaran after Shri Amrinder Singh.

...(Interruptions)

**SHRI P. KARUNAKARAN (KASARAGOD):** Sir, the first name in the list is of mine. So, really I have the right to speak first. But for the smooth functioning of the House, it is left to the hon. Speaker to take the decision. But really I have the right to speak. I really agree with the Speaker. If the Speaker thinks that it is needed for the better functioning of the House, I have no objection to that. ...(Interruptions)

**CAPT. AMARINDER SINGH (AMRITSAR):** Sir, there are various issues which we want to bring before the House. We hope that when we raise these issues which are of importance, every family of India gets affected by this. We want that the Government should take notice of this and give an answer on the floor of the House. ...(Interruptions) Today, the prices are breaking the backbone of the common man. It is interesting to note that in the month of May, their own Ministry has given us a wholesale price index and yet in one month, the prices have risen to such an extent that it has become difficult for any ordinary person to afford it. ...(Interruptions) Therefore, it is not possible for the common man to sustain the price rise which is taking place. Today, you have potatoes which have gone up by 200 per cent; onions have gone up by 200 per cent; and tomatoes have gone up by 200 per cent. How can the common man survive by this? It is not possible. You have further raised the petrol prices. You have raised diesel prices twice. This has gone up twice. â€¦ (Interruptions) Every time the freight prices go up, the commodity prices go up too. Today, if prices are going up like this in India, how is it going to be in the times to come? ...(Interruptions)

**HON. CHAIRPERSON:** Please go back to your seats. Whatever you want to raise, you go to your seat and raise it.

...(Interruptions)

**HON. CHAIRPERSON:** What do you want? You tell me, what do you want?

...(Interruptions)

**HON. CHAIRPERSON :** What do you want? You tell me.

...(Interruptions)

**HON. CHAIRPERSON:** The House stands adjourned to meet again at 3.30 p.m.

**15.09 hrs**

**The Lok Sabha then adjourned till Thirty Minutes**

*past Fifteen of the Clock.*

**15.30 hrs**

**The Lok Sabha reassembled at Thirty Minutes past Fifteen of the Clock**

(Shri Hukumdeo Narayan Yadav *in the Chair*)

â€¦(बैठक)

**DISCUSSION UNDER RULE 193 ...Contd.**

**Price rise**

**माननीय सभापति :** माननीय अमरिन्दर सिंह जी, अपना भाषण प्रारंभ करें।

â€¦(बैठक)

**15.30 ¼ hrs**

At this stage, Shri Kalyan Banerjee, Shri Bhagwant Mann and some other hon. Members came and stood on the floor near the Table.

â€¦(व्यवधान)

माननीय सभापति : माननीय अमरिन्दर सिंह जी।

कैप्टन अमरिन्दर सिंह (अमृतसर) : वेयरमैन साहब, हाउस को ऑर्डर में तो लाएँ। ... (व्यवधान)

माननीय सभापति : आप अपना भाषण पूरंभ करें।

कैप्टन अमरिन्दर सिंह : ऑर्डर के बिना हम कैसे बोलेंगे? कुछ आवाज़ नहीं आ रही है। ... (व्यवधान)

माननीय सभापति : अमरिन्दर सिंह जी के भाषण के अलावा कोई बात कार्यवाही में दर्ज नहीं होगी।

(Interruptions)\* â€¦

CAPT. AMARINDER SINGH : Sir, when the House is in order, I can speak. ... (Interruptions)

माननीय सभापति : महंगाई जैसे विषय पर चर्चा होने दीजिए।

â€¦(व्यवधान)

CAPT. AMARINDER SINGH : The House is not in order. So, I cannot speak. ... (Interruptions)

माननीय सभापति : अमरिन्दर सिंह जी को बोलने दीजिए।

â€¦(व्यवधान)

माननीय सभापति : माननीय सदस्य, उन्हें बोलने दीजिए। इतने महत्वपूर्ण विषय पर चर्चा है। वे खड़े हैं, उनको बोलने दीजिए।

â€¦(व्यवधान)

माननीय सभापति : उनको बोलने दीजिए, वे खड़े हैं। इतने महत्वपूर्ण विषय पर चर्चा है।

â€¦(व्यवधान)

माननीय सभापति : कुछ भी रिकॉर्ड में नहीं जाएगा।

(Interruptions) â€¦\*

माननीय सभापति : रुकिए, रुकिए।

â€¦(व्यवधान)

माननीय सभापति : आप लोग अपनी सीट पर जाइए।

â€¦(व्यवधान)

माननीय सभापति : आप लोग अपनी सीट पर जाइए।

â€¦(व्यवधान)

माननीय सभापति : सभी माननीय सदस्य अपनी सीट पर जाइए।

â€¦(व्यवधान)

माननीय सभापति : सदन की कार्यवाही साढ़े चार बजे तक के लिए स्थगित की जाती है।

**15.36hrs**

*The Lok Sabha then adjourned till Thirty Minutes past Sixteen of the Clock.*

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**16.30 hrs**

*The Lok Sabha re-assembled at Thirty Minutes past Sixteen of the Clock.*

(Shri Konakalla Narayana Rao *in the Chair*)

HON. CHAIRPERSON: Capt. Amrinder Singh to speak.

...(Interruptions)

PROF. SAUGATA ROY (DUM DUM) : Sir, I am on point of order.

HON. CHAIRPERSON: Under what rule?

...(Interruptions)

PROF. SAUGATA ROY : Sir, I am on point of order under Rule 376 about the need for maintaining order in the House. You can use Rule 374 for maintaining order in the House. Let me mention what happened in this House earlier...(Interruptions). What was happening was that the Members of the TMC were demonstrating and agitating against the Railway Budget in which there has no reduction of railway fare hike and also there has been no projects for West Bengal...(Interruptions). फप्पू जी, मुझे अभी बोलने दीजिए। Let us say that there have been no projects for many parts of India. Sir, I was there in the Fifteen Lok Sabha and in earlier Lok Sabha also. We have seen that this happens when people are agitated over some issue. Now among the TMC Members, our lady Members were arraigned on that side. At that time, when they were still shouting slogans, one Member from the Ruling Party, BJP, - I am told that his name is Mr. Harinarayan Rajbhar – came up as if to hit people. I, myself went and intervened. But before that, he used very filthy language against our leader...(Interruptions)

HON. CHAIRPERSON: Nothing would go on record.

(Interruptions) अँ!\*

PROF. SAUGATA ROY : Sir, he threatened our lady Members that he would beat them up...\*(Interruptions)

सूचना और प्रसारण मंत्रालय के राज्य मंत्री, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री प्रकाश जावड़ेकर) : सभापति महोदय, ये 545 नए सांसद चुन कर आए हैं...(व्यवधान) I respect you. Sir, the issue is very simple. People have elected this Government with a massive mandate ...(Interruptions)

**16.33 hrs**

*At this stage, Shri Kalyan Banerjee and some other hon. Members came and stood on the floor near the Table.*

SHRI PRAKASH JAVADEKAR: They are also representatives of the people. हाउस ऑर्डर में नहीं है। The issue is who has disturbed the House. Those who have disturbed the House are now complaining and even while complaining, they are not maintaining order...(Interruptions). Please ask them to maintain order...(Interruptions)

HON. CHAIRPERSON: The House stands adjourned to meet tomorrow, the 9<sup>th</sup> July, 2014 at 11.00 a.m.

**16.34 hrs**

**The Lok Sabha then adjourned till Eleven of the Clock**

*on Thursday, July 9, 2014/Ashadha 18, 1936 (Saka).*

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